

**Government of India  
Ministry of Finance  
Department of Financial services  
RAJYA SABHA  
STARRED QUESTION No.\*162  
TO BE ANSWERED ON 09<sup>th</sup> MARCH, 2021/ 18 PHALGUNA, 1942 (SAKA)**

**Disbursal of loans in Odisha under PM MUDRA Yojana**

\*162 SHRI SUJEET KUMAR:

Will the Minister of FINANCE be pleased to state:

- a) the current status of disbursal of loans under PM Mudra Yojana in the State of Odisha and number of beneficiaries under this scheme as of January, 2021; and;
- (b) whether there is any specific number of targets to be achieved in Odisha and the details thereof?

**ANSWER**

**FINANCE MINISTER  
(Smt. Nirmala Sitharaman)**

(a) to (b): A statement is laid on the Table of the House.

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**STATEMENT REFERRED IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO. \*162 TO BE ANSWERED ON 09<sup>th</sup> MARCH, 2021 BY SHRI SUJEET KUMAR REGARDING DISBURSAL OF LOANS IN ODISHA UNDER PM MUDRA YOJANA**

(a) As on 29.01.2021, over 1.84 crore loans amounting to Rs. 63,143.40 crore have been disbursed to borrowers in the State of Odisha under Pradhan Mantri Mudra Yojana (PMMY), since inception of the Scheme.

(b) State/UT-wise targets are not allocated by Government. Government allocates annual targets regarding the amount to be sanctioned under Pradhan Mantri Mudra Yojana (PMMY) to Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs). For the current financial year (FY), a target of sanction of Rs. 3.50 lakh crore has been fixed for MLIs. The national level targets under the PMMY scheme have been consistently met since inception of the scheme.